that area, is under Government's consideration; and

(b) if not, what are the reasons therefor?]

# रेल मंत्रालय में उपमंत्री (श्री शाम नाथ):

# (क) जी नहीं।

(ख) राज्य सरकार ने चौथी योजना में इस लाइन के निर्माण की सिफारिश नहीं की है। इसके अलावा, नयी लाइनों के निर्माण के लिए सीमित धन होने के कारण केवल ऐसी परियोजनाओं पर ही विचार किया जा सकेगा जो अधिक यातायात पैदा करने वाली बड़ी-बड़ी विशिष्ट योजनाओं से सम्बन्धित हों।

THE DEPUTY MINISTER IN THE M1N.STRY OF RAILWAYS (SHRI SHAM NATH): (a) No, Sir.

(b) The State Government have not recommended construction of this line for the Fourth Plan. Besides, funds for construction of new lines being limited, consideration of projects has necessarily to be confined to those connected with specific major schemes which generate a large volume of traffic

#### TICKETLESS TRAVEL

- •374. SHRI JAGANNATH PRASAD PAHAD<sup>T</sup>A: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that the number of ticketless travellers decreased considerably during the period from April to September, 1966; and
- (b) what is the number of passengers charged for ticketless travel during the period?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) No, Sir.

(b) 36,06,134.

f[]English translation.

### S.T.C. OFFICE IN BERLIN

to Questions

- ◆375. SHRI M. N. GOVINDAN NAIR; Will the Minister of COMMERCE be pleased to refer to the answer given to Unstarred Question No. 468 in the Rajya Sabha on the 17th March, 1966 and state:
- (a) whether the decision to open an office of the State Trading Corpo ration in Berlin (G.D.R.) has been implemented; and
- (b) if not, what are the reasons therefor?

THE MINISTER OF COMMERCE (SHRI MANUBHAI SHAH): (a) and (b) The decision to open an office of S.T.C. in East Berlin is in the process of implementation.

#### AGREEMENT WITH AMERICAN FIRM FOB EXPORT OF HUMAN HAIR WIGS

- •376. SHRI M. C. SHAH: Will the Minister of COMMERCE be pleased to state:
- (a) whether Government have entered into any agreement wilh some American firm for export of processed human hair wigs; and
- (b) if so, what are the details of the agreement?

THE MINISTER OF COMMERCE (SHRI MANUBHAI SHAH): (a) Yee, Sir.

(b) The agreements envisage that the foreign firm shall place purchase orders for wigs and wiglets for the value of \$1-5 million during 1968; \$2 million during 1969; \$3 million during 1970 and \$4 mi'lion during, each calen-dir year thereafter. The value of the sales under this agreement over a period of seven years commencing from 1968 will thus be \$22-5 million.

## PRODUCTION IN STEEL PLANTS

- •377. SHRI M. S. OBEROI: Will the Minister of IRON AND STEEL be pleased to state:
- (a) whether Government have recontly chalked out a programme to

a6n

- (b) if so, the main features of the programme; and
- (c) the names of the Steel Plants where this programme will be implemented?

THE MINISTER OF IRON AND STEEL (SHRI T. N. SINGH): (a) to (c) It is presumed that the hon'ble Member is referring to development of steel production capacity. Ingot steel capacity is proposed to be increased to 14-8 million tonnes by 1970-71, by (i) expansion of the existing steelworks and (ii) setting up of a new steel plant at Bokaro. The details are indicated below:-

Target capacity

(	50t capacity	
From	m T	o
(in million tonnes)		
(i) Expansion :		
Rourkela Steel plant r'8	8	2-5
P'u'lai Steel P!"nr 25	5	3-2
Durgapur Steel Plant t'6	í	3-4
Tata Iron & Steel 2.0	0 2	2.2*
Indian 11 on & Steel i*	0	1*3
Electric furnace units		
in the private sector o <sup>-1</sup>	l (	)*5
al	oout	
(ii) Establishment of		
Bokaro Steel Plant		1-7
9	.0 14	4.8

•TISCO is expected to achieve 2-2 million tonnes production even on the existing capacity.

#### SEALING OFF OF COTTON GROWING AREAS

•378. SHRI N. SRI RAMA REDDY: Will the Minister of COMMERCE be pleased to state whether there is any proposal under Government's consideration to seal off certain cotton growing and cotton consuming areas?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI

M SHAFI QURESHI): As a measure of checking an undue rise in the prices of cotton and ensuring an equitable distribution of the available supplies, Textile Commissioner has been issuing orders regulating movement of cotton, under permits issued by the Textile Commissioner, in all cotton growing areas of the country.

to Question

#### •379. [Transferred to the 2nd December, 1966.]

COMPLAINT BY STEEL PLANT WASHERIES AGAINST SUPPLY OF LOW QUALITY COAL

- •330. SHRI BABUBHAI M. CHINAI: Will the Minister of MINES AND METALS be pleased to state:
- (a) whether Government have received any complaints regarding the quality of coal supplied to steel plant washeries; and
- (b) if so, what action Government have taken to ensure supply of standard quality coal?

THE MINISTER OF MINES AND METALS (SHRI S. K. DEY): (a) Yes, Sir.

(b) Government introduced, in March, 1964, a scheme of voluntary joint sampling at the destination end and the coking coa! producers have been urged to join this scheme. Steel plants and the coal producers have been advised to enter into long-term contracts for the supply of coking coal in right quantities and qualities. Besides, the Coal Board draws, periodically, samples of coal at the loading end for reviewing the grade.

#### RAILWAY LINE BETWEEN KOTAH AND CHITTORGARH

- •381. SARDAR RAM SINGH: Will the Minister of RAILWAYS be pleased to state:
- (a) whether Government have considered the Survey Report for construction of a Rai'way line between Kotah and Chittorgarh; and